## **RAJASTHAN HIGH COURT**

No. 16/PI/2020

Date- 20.04.2020

## **CIRCULAR**

In view of safety concerns of various stakeholders and consideration of representation/suggestions, the directions issued vide Circular No. 15/PI/2020 dated 19.04.2020 are hereby kept in abeyance till further orders.

The Subordinate Courts/Special Courts/Tribunals of Rajasthan would continue to function in terms of this office Circular No. 14/PI/2020 dated 14.04.2020.

By Order

Coy.2010 REGISTRAR GENERAL

No. Gen/XV/42/2020/2675

Date - 20.04.2020

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar Cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 2. PS to all Hon'ble Judges, Rajasthan High Court.
- 3. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgeship.
- 4. Presiding Officers of all the Special Courts and Tribunals.
- 5. All the Bar Associations through the concerned District & Sessions Judges.
- 6. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.

REGISTRAR GENERAL